

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of **Sri Mohd. Abdul Jaleel**, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy, Medak District to participate in the training programme on “**Cyber Crime and Cyber Forensics**” is scheduled from 23.05.2022 (Monday) to 27.05.2022 (Friday) at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad – Relief Arrangements – **ORDERS – ISSUED.**

- READ:**
1. e-mail dated 15.02.2022 from the Member (Human Resources), e-Committee, Supreme Court of India, New Delhi.
 2. e-mail dated 15.03.2022 from the Deputy Secretary, Government of India, Ministry of Home Affairs, Indian Cyber Crime Coordination Centre, New Delhi.
 3. High Court’s proceedings in Order Roc.No.171/SO/2022, dated 28.04.2022.

ORDER ROC.NO.1348/2022 - B.SPL., DATED: 30.04.2022.

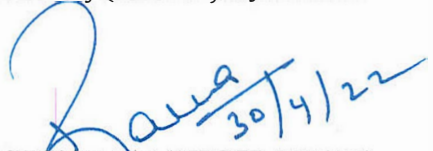
In view of the nomination of the following Judicial Officer, mentioned in Column No.2, vide High Court’s proceedings 3rd read above, to participate in the training programme on “**Cyber Crime and Cyber Forensics**” is scheduled from 23.05.2022 (Monday) to 27.05.2022 (Friday) at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad, the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI MOHD. ABDUL JALEEL , Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy, Medak District	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-II Addl. Junior Civil Judge, Sangareddy, Medak District.

The officer mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officer who is nominated to the above said training programme.

In case the officer mentioned in Column No.3 are either on leave or not available for any other reason the Prl. District Judge, Medak at Sangareddy shall make alternative incharge arrangements and intimate the same to the High Court.

NOTE: The Proceedings placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Incharge officer.

3. The Prl. District and Sessions Judge, Medak at Sangareddy.
 4. The I Addl. District and Sessions Judge, Medak at Sangareddy.
 5. The Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy, Medak District.
 6. The Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-II Addl. Junior Civil Judge, Sangareddy, Medak District.
 7. The District Treasury Officer, Medak at Sangareddy.
 8. The Sub-Treasury Officer, Sangareddy, Medak District
 9. The Section Officers:
 - (a) Special Officers Section
 - (b) Vigilance Cell
 - (c) E-Section
 - (d) Work Review Cell
 - (e) O.P Cell
 - (f) B-Section
 - (g) Accounts Section
 - (h) Computer Section
 - (i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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